

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO.1255

TO BE ANSWERED ON MONDAY THE 25TH NOVEMBER, 2019/Agrahayana 4, 1941(Saka)

“Setting up of e-Assessment Centres”

1255. SHRI KESINENI SRINIVAS:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the criterion adopted by the Government in selecting the location for the setting up of 8 regional e-assessment centres;
- (b) whether it is true that two such centres headed by Principal Commissioner of Income Tax are to be established in Hyderabad and if so, the details thereof;
- (c) whether any monetary or human resource were transferred from Andhra Pradesh to set up the said centres in Hyderabad, Telangana; and
- (d) if so, the reasons thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

- (a) The eight Regional e-assessment centres (ReAC) were set up on pilot basis in eight metro cities. These metro cities were identified on the basis of availability of infrastructure and resources.
- (b) Yes, 2 Principal Commissioners of Income-tax (ReAC) (PrCIT ReAC) have been established in Hyderabad vide notification no.77/2019 F No.187/7/2019-ITA-I dated 03.10.2019 and their details are as under: -
 - (i) Principal Commissioner of Income-tax (ReAC) Hyderabad-I &
 - (ii) Principal Commissioner of Income-tax (ReAC) Hyderabad-II
- (c) & (d) To cater to the requirements of newly established PrCIT(ReAC) at Hyderabad, suitable resources were transferred from Principal Chief Commissioner of Income-tax, Andhra and Telangana. This was done with the purpose of ensuring the smooth functioning of the ReAC and equitable distribution of available resources.
